GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.2339 TO BE ANSWERED ON 05.03.2020

REFORMS UNDER UDAY

2339. SHRI VISHNU DAYAL RAM:

Will the Minister of POWER be pleased to state:

(a) the details of the Aggregate Technical and Commercial (AT&C) loss levels and the extent to which the States have been able to achieve the targeted AT&C reduction level of 15%, State/UT-wise;

(b) the details of the gap between costs and tariffs recorded and the extent to which such a gap has been eliminated, as targeted, State/UT-wise;

(c) the reasons for the dismal performance of the States in meeting the targets set as a part of Ujwal DISCOM Assurance Yojana (UDAY) reforms; and

(d) the steps proposed by the Government to rectify the situation and reform the DISCOMs?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) : State/UT-wise details of Aggregate Technical and Commercial (AT&C) losses and Gap between Average Cost of Supply (ACS) and Average Revenue Realized are at Annexure-A and B respectively.

(c) & (d) : The reasons for the shortfall by the States in meeting the targets are nonbilling/wrong-billing; short fall in collection of revenues; tariffs not reflective of costs; non-payment/short payment by States against the subsidies announced by them, and non-payment of power dues by State Government Departments.

States have been advised to clear their Government Department dues and ensure monthly clearance of the same; put in place a strict system of energy accounting; timely payment of subsidy every month; campaign to reduce theft and AT&C Losses; and conversion of all consumer meters into smart prepaid meters/prepaid meters in a period of 3 years.

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2339 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020.

Stat	tew	ise .	AT8	3 C I	Loss
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						(in %)
SI. No	Stats / UTs	FY 2014-15	FY2015-16	FY2016-17	FY2017-18	FY2018-19
1	Andhra Pradesh	10.55	10.36	13.77	14.26	13.41
2	Arunachal Pradesh	67.83	54.58	53.64	58.36	NA
3	Assam	25.84	26.02	20.10	17.64	18.2
4	Bihar	43.99	43.30	41.57	33.05	27.39
5	Chhattisgarh	27.84	26.36	20.99	18.08	23.28
6	Dadra and Nagar Haveli	NA	NA	NA	NA	7.95
7	Daman and Diu	NA	NA	NA	NA	9.37
8	Goa	13.31	19.77	24.33	13.52	10.46
9	Gujarat	16.06	16.23	14.18	12.96	12.59
10	Haryana	32.52	29.27	26.42	21.78	17.45
11	Himachal Pradesh	16.84	9.68	11.48	11.08	8
12	Jammu & Kashmir	61.27	58.75	59.97	53.67	49.76
13	Jharkhand	47.85	33.34	35.95	32.48	31.95
14	Karnataka	18.71	17.13	16.82	15.61	14.1
15	Kerala	17.64	15.81	16.37	15.89	10.83
16	Madhya Pradesh	30.88	27.37	25.72	29.61	31.9
17	Maharashtra	19.25	21.74	22.73	18.97	16.94
18	Manipur	48.30	31.72	34.00	23.39	22.55
19	Meghalaya	40.00	45.98	38.81	39.77	32.59
20	Mizoram	33.51	35.18	24.98	22.44	68.35
21	Puducherry	13.34	22.43	21.34	19.77	16.41
22	Punjab	17.20	15.88	14.46	17.31	12.04
23	Rajasthan	29.28	31.59	27.33	24.05	21.29
24	Sikkim	42.37	43.89	46.52	32.48	33.04
25	Tamil Nadu	24.74	16.83	18.23	18.53	14.02
26	Telangana	13.23	14.01	15.19	19.91	11.77
27	Tripura	36.23	32.68	29.20	31.34	15.24
28	Uttar Pradesh	46.32	40.55	41.50	38.29	24.64
29	Uttarakhand	18.82	18.01	16.68	15.79	12.64
	National	25.72	23.96	23.56	22.31	18.19

(The progress shown above from FY15 to FY18 is based on data provided by PFC on basis of annual/certified utility data and progress of FY19 and H1FY20 is based on provisional / unaudited data entered by States /DISCOMs on UDAY portal during respective years/quarters, which may vary from the year-end audited figures. The portal dynamically captures data as and when uploaded by States and remained unchanged)

NA: Data not Available

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ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2339 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020.

Statewise ACS-ARR GAP

						(in Rs/unit)
SI. No	Stats / UTs	FY 2014-15	FY2015-16	FY2016-17	FY2017-18	FY2018-19
1	Andhra Pradesh	0.57	0.80	0.52	0.09	0.39
2	Arunachal Pradesh	3.54	0.49	1.95	2.13	NA
3	Assam	0.77	0.23	0.06	-0.32	-0.29
4	Bihar	0.66	0.46	0.51	0.79	0.49
5	Chhattisgarh	0.65	-0.01	0.15	0.09	0.04
6	Dadra and Nagar Haveli	NA	NA	NA	NA	-0.03
7	Daman and Diu	NA	NA	NA	NA	0.06
8	Goa	0.05	0.71	0.70	-0.06	0.28
9	Gujarat	-0.02	-0.02	-0.05	-0.06	-0.05
10	Haryana	0.41	0.16	0.04	-0.08	-0.05
11	Himachal Pradesh	0.09	-0.31	0.13	0.03	-0.02
12	Jammu & Kashmir	3.00	3.00	2.65	1.85	2.13
13	Jharkhand	0.41	0.93	1.39	0.16	0.54
14	Karnataka	-0.02	0.01	0.29	0.29	-0.03
15	Kerala	0.57	0.30	0.62	0.31	0.37
16	Madhya Pradesh	1.50	1.20	0.58	1.21	0.88
17	Maharashtra	0.04	0.21	0.06	-0.13	-0.04
18	Manipur	0.14	0.02	0.13	-0.11	0.24
19	Meghalaya	0.94	0.82	1.66	1.07	0.46
20	Puducherry	-0.36	-0.02	0.03	0.42	0.04
21	Punjab	0.22	0.53	0.65	0.48	0.05
22	Rajasthan	1.84	1.83	0.50	-0.09	-0.58
23	Sikkim	0.41	2.09	1.20	0.25	0.79
24	Tamil Nadu	1.49	0.67	0.50	0.89	0.85
25	Telangana	0.57	0.74	1.23	1.12	1.13
26	Tripura	0.53	0.42	-0.15	-0.21	0.05
27	Uttar Pradesh	0.83	0.29	0.33	0.45	0.22
28	Uttarakhand	0.23	0.10	0.24	0.18	0.22
29	Mizoram	3.58	2.06	2.12	-1.30	4.22
	National	0.58	0.48	0.37	0.3	0.27

(The progress shown above from FY15 to FY18 is based on data provided by PFC on basis of annual/certified utility data and progress of FY19 and H1FY20 is based on provisional/unaudited data entered by States/DISCOMs on UDAY portal during respective years/quarters, which may vary from the year-end audited figures. The portal dynamically captures data as and when uploaded by States and remained unchanged)

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